

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:7367  
ANSWERED ON:22.05.2012  
INCOME FROM SPORTS  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the estimated annual income accrued to the Government/sports associations from sports including cricket;
- (b) whether the income accrued from cricket games has been utilised for promoting other sports in the country;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the time by which such income is likely to be utilised for the other sports/games?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) & (b) Sports Bodies including Cricket are autonomous bodies registered under the Societies Registration Act and are responsible for promotion of Sports & games in India. The accounts of these bodies are maintained by themselves and expenses are made by these sports bodies as per their respective needs. The Government does not interfere in their day to day functioning.

The Ministry only supplements the efforts of the National Sports Federations (NSFs) by providing financial assistance in accordance with the approved norms under the scheme of 'Assistance to National Sports Federations'. NSFs who do not adhere to the guidelines laid down for them by the Government or any serious irregularities found in their functioning, appropriate action as deem fit is taken by the Government.

(c) to (e) Do not arise.